Affidavit to be Fornished by the canadiate alongwith Nomination Paper Before the Returning Officer

From 10. RAXALL Constituency (Name of the Constituency)

M	D
58	Aged 69 years, resident of PS RACHUMATHEUR DIST EAST CHAMPARAN (mention full postal address), a candidate at the above
(2.00)	Election, do hereby solemnly affirm and state on oath as undert-
	(strike out whichever is not applicable)
	(1) I am a candidate set up by
	Independent candidate.

(2) Details of PAN and status of fiting of lucome tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Fax Return (in	
1.	Self SELF	ANVPSIZZUK	2018-19	Rupees) 7419.50	
2.	Spouse- WIFE	BEGPKZUEP	2018-19	333780-	
3.	Dependent I	The state of the s			
4.	Dependent 2				
5.	Dependent 3			prend to	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
No.	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance:	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	
	Daniel of Graciles).	

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	bl	

(5) That I give hereta below the details of one assets (movable and immovable etc.) of myseli my tpouse and all dependents:

A. Details of movable assets; (Note:

(t) Punishment imposed :

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- 2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given
- 3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

AS ON 31-03-2020

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in Itand	458860	115900:0	632860		
(II)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financia! Institutions, Non Banking	270140.23	1073436.20	2024044=58	7.75	
	Financial Companies and Cooperative societies and the amount in each such deposit					
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	150000 50	=	100000=0		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	12 folicies 533405013 539729925 Surmary 825000~	-	_		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	5,00,000 ~~ (Son-i-bu)	-	-		
(vi)	Motor Vehicles/Afrerafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Allow 1 - 2185 - 2100001 - 2100001 -	-	_		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	132000 COM - 309M	3 10,000	e3700		

viiii	Any other assets such as value of	PARPS 18000	5			
ix,	Chims/interest Gross Total value	1495 2 1800				1
-	Details of Immovable assets: 1. Properties in joint ownership in 2. Each land or building or aparts	indicating the extraord should be n	ent of joint ov	enership will also he	ave to be indicat at.)	cd
s.	Description	Self	Spause	Dependent-1	Dependent-2	Dependen
No. (1)	Agricultural Land Location(s) Survey number(s)			7	+	
	Area (Total measurement in acres)			of or		
	Whether inherited property (Yes or NO)			Dos		
	Date of purchase in case of self acquired property		7.	8		y are
	Cost of Land (in case of purchase) at the time of purchase		18		7	9
	Any investment on the land by way of development, construction etc.		No.		The same	
	Approximate Current market value				100	
(H)	Location(s) Survey number(s)	/			The.	
	Area (Total measurement in sq. ft.)			8		
	Whether inherited property (Yes or NO)			/		
	Date of purchase in case of self acquired property Cost of Land (in case of			4	-	-
	purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					-
	Approximate Current market value					
(i	iii) Commercial Buildings (including apartments) -1.ocation(s) -Survey number(s)					
1	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property	() [- () - (- () - (- ())			
	C est of property (in case of prochase) at the time of prochase			i	
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (Including apartments,) -Location(s) - Survey number(s)			Much	
	Area (Total measurement in sq. ft.)		7		
	Built up Area (Total measurement in sq. ft.)		82		
	Whether inherited property (Yes or NO)		20		
	Date of purchase in case of self acquired property	15	0.0	-	
	Cost of property (in case of purchase) at the time of purchase	Dere			
	Any Investment on the land by				_
	way of development, construction etc.				
	Approximate Current market value				
(4)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (1) to (v) above				

(6) I give kerein below the details of liabilities/ dues to public financial institutions and government :(Note: Please give separate details of name of Bank, lastitution, satity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or Fi Amount outstanding Nature of loan	Frankliker legislation Assessed & 40,000	_	_		
	Loan or dues to any individuals/ Entity other than stentioned in (i) above. Namo(s) Amount outstanding Nature of loan	,	_			

	A-sy other liability				
	Grand total of liabilities			-	
(ii)	Gever ament Dues: Dues to departments dealing with government accommodation			1	
	Dues to departments dealing with supply of water				
	Dues to departments dealing with supply of electricity			V	 . ———
	Dues to departments dealing with supply of telephones/mobiles		1 2		
	Dues to departments dealing with government transport (including aircrafts and helicopters)				
	Income Tax Dues	1			
	Wealth Tax Dues	1	_		
	Service Tax Dues	1			-
2= 	Municipal /Property Tax Dues	1			
	Sales Tax Dues	1	-	-	
week o	Any other dues				
	Grand total of all Govt. dues		-		

b. Spouse HOUSE WIFE

(8) My educational qualification is as under: MBBS, RMCH, RANCHI UNIVERSITY 1979

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. AJAY KUMAR SINGH
-	Full postal address	DIST EAST CHAMPARAN
5.	state	PAXAUL - DIO
	Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARTINA TANTA PARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

5.	P	N of				for which la		1.00	I Income Shown
_	(a)	Candidate AMVD	STLZUR	-	incu	me Tax Retu			
			KZIIRP	-		4 2018-	19	7	41950=
-	(c)	Dependents hul AAT	WALLEY TO			C. 9.30	4.00		
6.		Details	of Assets and	1 1 La 1-11	Mat	Fy-2018	-17		23780
		Description	Self	LIEBII	uties	in rupees	***	8 KC	Juding AST i
A.		Moveable Asset (Total value)	584776083			Dependent-1		nt-fi	Dependent-III
В.		Immovable Asset	-	-		- L11-13K	•	_	
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	-		-	_		_
	(ii)	Approximate Current Market Price of Asset (Total Value)	~			24650000			
7		Liabilities			+				
		(i) Government dues (Total)	400000	-					
		(ii) Loans from Bank, Financial Institutions and others (Total)	-	-	-	-		= = =	
	(0	gheat educational qualificative details of School / University (Name of the School	iversity educat	ion with	h full	farm of the	went (
	COL	urse) (Name of the School	/College/ Uni	versity	and t	he year in wi	nich the co	ourse :	was completed.)

VERIFICATION	
I, the deponent, above named, do hereby verify and declare that the contents of best of my knowledge and belief, no part of it is false and nothing material had declare that: (a) there is no case of conviction or pending case against me other than those; (b) I, my spouse, or my dependents do not have any asset or liability, other that above.	is been concealed there from. I further
Verified etday of	201
*	

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not aupticable", as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and neathy.

Ajay Kavar Single;

INFORMATION ABOUT DETAILS OF IMMOVABLE ASSETS AS ON 31.03.2020

	S OF AGRICULTURAL LAND	KHATA NO	KHESARA NO.	EXTENT	CUR MARKET VALUE
L NO.	LOCATION Village Raghunathpur, Anchal Ramgarhwa	171	583	0-16-0	COR WARRET VALUE
2		17.1	3246	0-0-08	1
2	Village Raghunathpur, Anchal Ramgarhwa Village Raghunathpur, Anchal Ramgarhwa	203	555	0-15-14	1
4	Village Raghunathpur, Anchal Ramgarhwa	247	573	0-11-14	and a second
5	Village Raghunathpur, Anchal Ramgarhwa	241	574	0-03-14	The second second
6	Village Raghunathpur, Anchal Ramgarhwa		575	0-11-08	The second second
7	Village Raghunathpur, Anchal Ramgarhwa		576	0-16-10	
8	Village Raghunathpur, Anchal Ramgarhwa	49	577	0-15-04	
9	Village Raghunathpur, Anchal Ramgarhwa	43	578	0-12-07	
10	Village Raghunathpur, Anchal Ramgarhwa		579	0-12-07	11
11	Village Raghunathpur, Anchal Ramgarhwa		580	04-13-08	
12	Village Raghunathpur, Anchal Ramgarhwa	47	3284	0-07-14.25	- 11
13	Village Raghunathpur, Anchai Ramgarhwa	47	3287	0-13-11	
14	Village Raghunathpur, Anchal Ramgarhwa	172	3286	0-4-10	21
14	Village Ragituliatilpul, Alicilai Ralligarilwa	172	3200	05-07-11.25	14950000.00
				00 07 11.20	. 1430000.00
DETAIL	S OF NON-AGRICULTURAL LAND				18
	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	434	2803-2804	0-10-0	1500000.00
	Things Hagi and part in the last transfer in				
RESIDI	ENTIAL BUILDING				1
	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	68	1357	0-0-11	2200000.00
					fi fi
FLATS	IN APARTMENTS				- 1
SL NO	LOCATION	FLAT NO.			16
1	MATESHWARI APARTMENT				
	VISHWESHARAIA NAGAR DANAFUR	405			3500000.00
	PATNA				
					£ 335
2	MATESHWARI APARTMENT	404			2500000.00
	VISHWESHARAIA NAGAR DANAPUR				6000000.00
	PATNA				
	TATIO				110000

Ajag Kunar but.

INFORMATION ABOU	DETAILS OF MOVEABLE ASSETS AS C	N 31 03 2020
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INFORMATION ABOUT DETAILS OF MOVEABLE ASSETS AS ON 31.03	.2020
DR AJAY KUMAR SINGH	
S/O SHRI VISHWANATH SINGH DEPOSIT WITH BANK(SELF)	
STATE BANK OF INDIA, SECRETARIATE BRANCH, PATNA 10839462141	4 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
STATE BRANCH, PATNA 10039402141	270140.83
	270140.83
DEPOSIT WITH BANK (HUF)	270140.03
PUNJAB NATIONAL BANK, RAXAUL SB 4108000100012340	546596.88
INDIAN OVERSEAS BANK RAXAUL SB 095101000003417	821322.39
STATE BANK OF INDIA, RAXAUL SB 10973184485	656125.31
DEDOCIT WITH BANK MARE LIEEDA OUGO	2024044.58
DEPOSIT WITH BANK (WIFE- HEERA SINGH)	11/2/2007
AXIS BANK RAXAUL SB 916010051364178	1073436.20
	1073436.20
TOTAL	
	3367621.61
SELF	150000.00
SBI LIFE INSURANCE	150000.00
HUF	
DEPOSIT WITH LIFE INSURANCE MF	100000.00
TOTAL	
TOTAL	250000.00
DETAILS OF INSURANCE POLICIES	
SELF	
POLICY NO 533405013 Surrender Value (Approx)	805000 00
Continue Value (Approx)	825000.00

GRAND TOTAL

4442621.61